

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Intec Capital Ltd.  
Vs  
Rajeswari Infrastructure Ltd.

**MAIN PETITION NUMBER** :CP(IB)/133(CHE)2022

**(IA/MA) APPLICATION NUMBERS**

IA/1140(CHE)/2024, IA(IBC)/738(CHE)2024

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**COMMON ORDER**

**IA/1140(CHE)/2024**  
**IA(IBC)/738(CHE)2024**

Present: Shri.Lakshay Bansal, Ld. Counsel for the Applicant/RP.  
Shri.VikramVeerasamy, Ld. Counsel for the Respondents.

IA/1140(CHE)/2024 has been filed under section 45 of IBC, 2016.

IA(IBC)/738/2024 has been filed seeking co-operation from the Directors.

Applicant is directed to send copies of the applications on the Respondents.

List both the applications for reply/arguments on **29.08.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs